## Maintenance of residences of MPs in Delhi

 $\dagger 1537.$  SHRI RASHEED MASOOD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the amount spent over maintenance of residences of Members of Parliament and Ministers in Delhi during the last three years;
- (b) the number of contractors alongwith their amount due from CPWD till 31 January, 2011;
  - (c) the reasons for which the amount has not been paid; and
  - (d) by when this amount would be paid?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) The amount spent over maintenance of residences of Members of Parliaments and Ministers in Delhi during last three years is as given below:—

| Financial Year | Amount (Rs. in crores) |
|----------------|------------------------|
| 2007 - 2008    | 52.10                  |
| 2008-2009      | 42.81                  |
| 2009-2010      | 52.21                  |

- (b) An amount of Rs. 10.69 crores of 124 nos. contractors is due from CPWD.
- (c) Payment to the contractors has been delayed due to non-availability of budget.
- (d) Immediately on receipt of budget, the payment will be made.

## Approval/sanction for metro rail projects

1538. SHRIMATI SHOBHANA BHARTIA:

DR. T. SUBBARAMIREDDY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has granted approval/sanction for metro rail projects in various parts of the country;
  - (b) if so, the details thereof;
- (c) whether the sharing pattern between the Union and State Governments to meet the cost of projects has been finalised;
  - (d) if so, the details thereof; and

<sup>†</sup>Original notice of the question was received in Hindi.